

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 279/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Ultratech Cement Ltd.
V/s.
Ahinsa Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dikshak Mehra /b Rajan Associates Advocates for corporate law.	Advocate	<u>D.M</u>
2.	Adu. Tanmay Kelkar i/b Adu. Sahil Mahajan	Advocate for the petitioner Petitioner	

ORDER
TCP 279/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative from both the sides are present.
2. Seeking adjournment.
3. Adjourned to **17.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)